

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

O.A./T.A./M.P. No.....

Surya Narain Saini Versus Union of India & Others

Date of Order	Orders
	OA 32/2002
30.1.2002	<p>Mr. Sohan Lal Sharma, Counsel for the applicant.</p> <p>Heard the learned counsel for the applicant.</p> <p>It appears that in this case after completionn of inquiry, copy of the inquiry report was supplied to the applicant and applicant was asked to file the representation but Disciplinary Authority has not yet passed any order. In our considered view, applicant has approached this Tribunal pre-mature and hence this application is dismissed as premature. After the order of Disciplinary Authority and order of Appeal, if the applicant is still aggrieved, he will be at liberty to approach this Tribunal.</p>

(H.O. GUPTA)
MEMBER (A)

(S.K. AGARWAL)
MEMBER (J)

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